

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-501**  
IB-629/ND/2021

**IN THE MATTER OF:**

Ingram Micro India Pvt. Ltd.

**.....Applicant**

**Vs.**

Bathla Teletech Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 16.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Sudhir Kumar, Adv.

For the Respondent : Mr. Gaurav Mitra, Mr. Bhavya Stehi, Mr. Manish  
Gupta, Ms. Lavanya, Mr. Sidhant Tyagi, Adv.

**ORDER**

Heard the submissions made by the Ld. Counsel on behalf of the Corporate Debtor. Arguments on behalf of the Operational Creditor were heard on 08.04.2024. For rebuttal arguments of the Operational Creditor, list the matter on **27.08.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**